

OFFICE OF THE PR.DISTRICT & SESSIONS JUDGE UDHAMPUR

SHORT TENDER NOTICE

No:- 490

Dated:- 11-12-2020

Sealed tenders are invited for the supply and installation of 10 No's of standard quality Bio-Metric Attendance System at District Court Complex Udhampur comprising of PDJ Court, ADJ Court, CJM Court, Sub Judge SMM, DJMM(T), Addl. SMM, and Munsiff Court, Sub Judge Court Complex Ramnagar, Munsiff Court Complex Chenani and Munsiff Court Complex Majalta having following specifications:

1. User Capacity :200 persons.
2. LCD Display Screen:2.4 Inches
3. Communication Interface: TCP/IP, USB
4. Battery Backup : 2 Hours.
5. 3 in 1 facility **(Finger print, Face Recognition and Card)**
(RealTime T401F, T304F Recommended)

The tender must be submitted properly without any insertion/correction with affixing Revenue stamp worth Rs 1/-

The tender form shall be duly signed by the tenderer along with the proper address of proprietor/ tenderer and the tenderer must be authorized/ approved dealer by the Government. The tender should reach this office by or before 14.12.2020 on the address of Pr. District & Sessions Court, Udhampur, in sealed cover by post or personally delivered.

The tender will be opened by the Undersigned or any officer duly authorized by the undersigned on 15.12.2020 at 4 p.m in presence of tenderers or their representative who may be present on the date and time so fixed.

Terms and conditions:-

This office shall not be bound to accept the lower tender and may reject any tender or any part of the tender without assigning any reason thereof.

Tender notice has been issued under my seal and signature today on 11th day of December 2020.


Pr. District and Sessions Judge
Udhampur

Copyto:-

1. Registrar General High court of J&K for information.
2. eCourt for uploading on District Court Website.
3. Office file.


Pr. District and Sessions Judge
Udhampur